

locations of these growth centres are being decided keeping in view the distance criteria, proximity to District/Sub-Divisional headquarters etc. and access to basic infrastructural facilities like National/State Highways, railheads, Power, Water supply, telecommunication, health and educational institutions etc.

Air Charges from Trivandrum to Gulf Countries

2108. SHRI SURESH KODIKUNNIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether air fare in the Air India from Trivandrum to Gulf countries is higher than any other part of country in India;

(b) if so, the steps taken for reducing the air fare from Trivandrum to Gulf countries;

(c) whether air fares from Delhi to Bombay is less than the air fare from Trivandrum to Gulf countries although distance from Delhi to Bombay is more; and

(d) if so, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Air fare from Trivandrum to Gulf is higher than that from Bombay.

(b) Air India charges fares determined through the IATA forum. Bombay-Gulf distance is less by about 1000 kms.

(c) and (d). Air fare from Delhi to Bombay is less than the air fare from Trivandrum to Gulf but the distance from Delhi to Bombay (1137 kilometers) is also lower than the distance from Trivandrum to Gulf (2947 kilometers).

[*Translation*]

Interim Relief to Bhopal, Gas Victims

2109. SHRI RAM LAL RAHI:
PROF. K. V. THOMAS:
PROF. YADUNATH PANDEY:
SHRI UTTAM RATHOD:
SHRIMATI GEETA MUKHERJEE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the interim relief of Rs. 200/- per month have been disbursed to the Bhopal Gas Victims;

(b) if so, the details thereof and if not, the reasons for the delay;

(c) the steps being taken to expedite the disbursement;

(d) whether Government have received any complaints that the genuine victims are not being given the interim relief; and

(e) if so, the action taken so far by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (A) TO (E). THE PROCESS OF DISBURSEMENT OF INTERIM RELIEF IS in progress. According to the information received from Government of Madhya Pradesh who are implementing this distribution of relief, the position till 3rd August, 1990 is that 1,35,458 bank accounts have been opened in favour of beneficiaries of this scheme. The State Government is taking all possible steps to expedite the disbursement to all the eligible victims.